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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CM Nos.1423/2020, 7289/2020 and 7290/2020 in

+ W.P.(C) 541/2020

PURAV MIDDHA Petitioner

Through: Petitioner in person

versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. Vivek Goyal, Central Govt.
Standing Counsel for R-1/Union of India

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER

% **02.03.2020**

CM Nos.1423/2020, 7289/2020 and 7290/2020 in W.P.(C) 541/2020

Issue notice to the non-applicants, returnable on 14th April, 2020.

CHIEF JUSTICE

C.HARI SHANKAR, J

MARCH 02, 2020/kr